217 Papers Laid

(b) Review by Government on the above Corporation.

(v) A copy each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3925/93]

(V) A copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Indian Council of Agricultural Research, New Delhi, for the year 1991-92.

(ii) Annual Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1591-92, together with the Audit Report on the Accounts.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library See No. LT-3827/931

- I. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India—(Delhi Administration)
- II. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India (Revenue Receipts—Direct Taxes)
- III. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India (Municipal Corporation of Delhi and New Delhi Municipal Committee)
- IV. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India—(Revenue Receipts — indirect taxes)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Dr. Abrar Ahmed. Sir, I lay on the Table, a copy each (in English and Hindi) of the following Report, under clause (1) of article 151 of the Constitution: —

I. Report of the Comptroller and Auditor General of India for the year ended the 31st Marh, 1992 [No. 3 of 1993—Union Govern ment—(Delhi Administration)].

[Placed in Library. See No. LT-3978/93]

II. Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992 [No. 5 of 1993—Union Govern ment—'(Revenue Receipts—Direct Taxes)] [Placed in Library. See No. LT-3979/93]

III. Report of the Comptroller and Auditor General of India for the year ended the 31st Mar'h, 1992 [No. 12 of 1993 (Municipal Corpo. ration of Delhi and New Delhi Municipal Committee)! [Placed in Library. See No. LT-3980/93]

IV. Report of the Comptroller and Auditor General of India for the year ended the 31st March; 1992 [No. 13 of 1993—Union Government—(Revenue Receipts—Lndi-rect Taxes) Scheme of Rewards to Informers and Government Servants] [Placed in Library. See No. LT-3981/93]

[The Deputy Chairman in the Chair]